

Hon'ble the Acting Chief Justice - Ashutosh Mohunta, Hon'ble Judges, Hon'ble Former Judges, Sh. Ashok Aggarwal, Advocate General, Punjab, Sh. Rakesh Gupta, Chairman, Bar Council, Dr. Anmol Rattan Sidhu, President, High Court Bar Association, Hon'ble Senior Advocates, Hon'ble Members of the Bar, ladies and gentlemen;

Today we have assembled here to bid farewell to Hon'ble Mr. Justice Rakesh Kumar Garg, who was born on 2nd September, 1952 in Bhucho Mandi township of district Bathinda. His Lordship belongs to an agriculturist family. His Lordship studied in Government High School, Bhucho Mandi and thereafter graduated in 1972 from Rajindra College, Bathinda. His Lordship passed his LLB from Seth G.L. Bihani S.D.P.G. College, Shri Ganganagar, Rajasthan University, Jaipur in the year 1975. His Lordship was enrolled as an Advocate with the Bar Council of Punjab and Haryana on 12/01/1976 and started practicing at District Courts, Bathinda. He became popular amongst the Advocates at Bathinda and was elected as Secretary of Bathinda District Bar Association in the year 1981-82.

Later on, His Lordship shifted to Chandigarh in the year 1983 and started practicing in the Punjab and Haryana High Court. His Lordship always took keen interest in the Welfare of Advocates while being member of the Bar and was elected as

Vice President of the Punjab and Haryana High Court Bar Association in the year 1999-2000 and was appointed as Additional Judge of the Punjab and Haryana High Court on 5/12/2007.

Justice Rakesh Kumar Garg has experienced all the facets of life and always stood for justice to the down-trodden and common man. The journey of his Lordship in the legal profession is an inspiration for the young budding lawyers and for the coming generations. His Lordship's place and respect is secured in our hearts for being a good human being and his concerns for the cause of justice. His Lordship has always dispensed justice with the best of his acumen in an impartial manner and took care of all Sections of the society as reflected in his judgments.

I wish him best of health in future and best wishes for his success in any pursuit which he undertakes after his retirement.


(Birender Singh Rana)

Addl. Advocate General, Haryana
01/09/2014.